(c) and (d) The Undertaking-wise details of the value of purchases made by them during tre last three years from

ancillary units and small scale units are as follows:--

(Rs. in lakhs)

SI. No. Name of the PSU				Value of Purchases from Ancillary Units			Value of Purchases from Small Scale Units		
* 1.7 2			-	1989-90	90-91	91-92	1989-90	90-91	91-92
1.	HAL			132.00	149.00	142.00	813.00	1442.00	2060.00
2	BEL			277.70	294.50	230.00	2358,00	2750.00	1700.00
3	BEML .			25 5.00	255.00	294.00	5468.00	6154.00	5622.00
. 4	MDL .			Nil	Nil	Nil	961.00	750.00	1675.00
5	GRSE .			Nil	Nil	Nil	1440.00	715.00	2303.00
6 .	GSL			69.80	63.64	68.41	35.87	24.68	26.53
7	BDL .			6.00	37.96	5.60	225.00	271.19	270.05
8	MIDHANI			Nil	Nil	Nil	51.00	91.00	207.00

Development of missle technology

- 3999. DR. SANJAYA SINH: Will the Minister of DEFENCE be pleased to
- (a) whether it is a fact that Indian defence scientists have made a major break through in developing critical high technology sub-systems for the missile "Akash"; and
- (b) if so, what are the details thereof?
- THE MINISTER OF DEFENCE
 (SHRI SHARAD PAWAR): (a)
 Yes, Sir.
- (b) For the "Akash" missile propulsion, the integrated Rum Rocket System has been qualified in an automated test facility simulating the flight conditions and sequencing.

अनुकम्पा के आधार पर नियक्ति

- 4000. मौलाना श्रोबंदुल्ला खान आजमी: क्या रक्षा मंत्री यह बताने की कृषा करेंगे कि:
- (क) उनके मंत्रालय ने पिछले तीन वर्षों में ग्रौर इस वर्ष कितने व्यक्तियों को भ्रमुकम्पा के भ्राधार पर रोजगार उपलब्ध कराया है;
- (ख) कितने ऐसे सामले हैं जिनमें इस तकनीको कारण से रोजगार उपलब्ध नहीं कराया गया कि मृतक के ब्राक्षितों द्वारा कुछ दिन देर से ब्रावेदन किया गया या / ब्रमुरोध किया गया था;
- (ग) क्या सरकार इन मामलों पर सहानुभूतिपूर्वक फिर विचार करेगी; स्रौर
- (घ) यदि हां, तो उसका ब्यौरा क्या है ग्रौर यदि नहीं तो, उसके क्या कारण है?

रक्षा मन्नो (श्री शरद पवार) : (क) पिछल तीन वर्षों के दौरान, श्रनुकम्पा के ग्राधार पर नियुक्त व्यक्तियों की संख्या इस प्रकार है:-

> 1989 — 1979 व्यक्ति 1990 — 1732 व्यक्ति 1991 — 1825 व्यक्ति

1992 से संबंधित सूचना निम्न विरचनान्त्रों से एकतित की जा रही है!

- (ख) अनुकम्पा-आधार पर नियुक्तियां करने के लिए प्राप्त सभी अविदन-पत्नों पर सभी मुसंगत पहलुओं और अविदनों के औचित्य को ध्यान में रखते हुए विचार किया जाता है।
- (ग) ग्रौर (घ) ऊपर (ख) को देखते हुए प्रक्ष्म नहीं उठता।

4001. [Transferred to the 19th August, 1992.]

Manufacture of submarines

4002 SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the Minister of DEFENCE be pleased to state;

- (a) whether Government's attention has been drawn to a report published in the 'Sunday Observer', New Delhi of 2nd August, 1992 under the caption "Delay on new sub alarms in Navy";
- (b) if so, what are the details in this regard;
- (c) what are the reasons for the delay in manufacturing our own sub-marines for Indian Navy in the East Yard of Bombay's Mazagon Dock;
- (d) the extent to which the delay in manufacturing submarines would upset the Silver Jubilse Year of the Navy's Submarine arm which was started in 1967 and affect the interest of defence preparedness and capabilities; and

(e) what steps Government propose to take for the early manufacture of submarines and what is Government's programme in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

- (b) As per the agreement of Government of India with Ms. HDW of Germany, two SSK type submarines were built in German shippard and another two have been manufactured with HDW collaboration in East Yard of MDL, Bombay.
- (c) The main reason is that manufacture of a Submarine is a highly complicated venture which was attempted for the first time in the country.
- (d) and (e) The modernisation of the Indian Navy is being carried out in terms of the Perspective Plan which has been drawn up for this purpose. The decision to acquire new equipment is taken on the basis of this Perspective Plan, as well as an assessment of the geo-political scenario, threat perception and the availability of funds with the Navy. It is ensured that the Navy remains a balanced force capable of neeting any exigency that may arise.

रक्षा प्रयोजनों के लिए अधिगृहीत भूमि का मुआवजा

4003. श्री सहरवर सिंह: क्या रखा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या हिमाचल प्रदेश के कुल्लु जिले में फाटी बुक्जा, फाटी पलचान और कोठी पलचान के स्थानीय लोगों की भूमि जो 1988 में कब्जे में ली गई थी, को ग्रिधगृहीत कर लिया गया है और भूस्वामियों को उसका मुग्नावजा दिया गया है;
- (ख) यदि हो, तो मुश्रावजा कुब दिया गया और भूमि का अधिष्रहण कब किया गया;